GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA UNSTARRED QUESTION No. 2075 TO BE ANSWERED ON 02.08.2021

"Apprentices in CPSUs"

2075: SHRI GM. SIDDESHWAR:
SHRIMATI POONAM MAHAJAN:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the Central Public Sector Undertakings (CPSUs) are employing apprentices who successfully complete training within the establishment;
- (b) if so, the number of such apprentices employed in each CPSU during the last five years, year-wise and if not, the reasons therefor;
- (c) whether it is also a fact that those who have completed apprenticeship in various CPSUs are being provided any job reservation in the respective PSUs; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

(a & B): As per Department of Public Enterprises (DPE) OM dated 17th May, 2018, the Central Public Sector Enterprises (CPSEs) are required to engage the apprentices as per the provisions of the Apprenticeship Act, 1961 and rules framed thereunder from time to time. Since the issue of above said guidelines dated 17-05-2018, CPSEs have reported engagement of 47227 (134 CPSEs), 38331 (129 CPSEs) and 26876 (107 CPSEs) number of apprentices in the financial year 2018-19, 2019-20 and 2020-21 respectively.

(c & d): The CPSEs are required to follow the provisions of the Apprenticeship Act, 1961 and no separate instructions have been issued by DPE to CPSEs for providing employment or reservation in employment to the apprentices engaged by them.
